

Name of the Corporate Debtor				Neptune Ventures And Developers Private Limited										
Date of Commencement of Liquidation				08-10-2025										
List of Creditors as on				29-01-2026										
List of Operational Creditors (Government Dues)														
Details of Claimant		Details of Claim Received		Details of claim admitted										
S. No.	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of Claim Under-verification	Remarks, if any
Part A - Claim received in Liquidation														
1	Brihanmumbai Mahanagarpalika		06-11-2025	43,02,22,201	30,80,34,429	Statutory Dues	-	-	5.63%	-	-	12,21,87,772	-	Since The docs have not been received, the claim admitted by the RP has been accepted by the liquidator.
2	Department of Sales Tax, Govt. of Maharashtra		01-11-2025	4,80,02,850	4,80,02,850	Statutory Dues	-	-	0.88%	-	-	-	-	
3	Employee's State Insurance Corporations		07-11-2025	8,89,934	8,89,934	Statutory Dues	-	-	0.02%	-	-	-	-	
Total A				47,91,14,985	35,69,27,213				6.53%	-	-	12,21,87,772	-	
Part B - Claim received in CIRP														
4	Income Tax Department, Mumbai			29,65,52,599	29,65,52,599	Statutory Dues	-	-	5.42%	-	-	-	-	Since claim was not received during the liquidation process, the claim admitted by the RP has been accepted by the liquidator.
5	Income Tax Department, TDS			88,33,660	88,33,660	Statutory Dues	-	-	0.16%	-	-	-	-	
Total B				30,53,86,259	30,53,86,259				5.58%	-	-	-	-	
Grand Tota A+B				78,45,01,244	66,23,13,472				12.11%	-	-	12,21,87,772	-	